

Train Accident

1992. Shri Sanganna: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that on 21st November 1958 an accident took place at Dusi Railway Station on the South Eastern Railway zone as a result of which a bollerman died;

(b) whether any enquiry has been made into the causes of the accident;

(c) whether any compensation has been given to the dependents of the deceased; and

(d) if so, to what extent?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes

(b) Yes.

(c) No, not yet. Compensation papers are under preparation.

(d) Does not arise.

Oil Sardines

1993. Shri V. P. Nayar: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that precise information relating to many fundamental aspects of the biology of Oil Sardines is not yet available; and

(b) if so, the steps taken, if any to get such information which is necessary for the development of Oil Sardine fishery?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b) Investigations on various aspects relating to Oil Sardines are in progress.

Goods Train Collision

1994. Shri Raghunath Singh: Will the Minister of Railways be pleased to state: ११

(a) whether it is a fact that on the 25th October, 1958 at Bisra Station near Rourkela of South Eastern Railway a goods train collided with the brakevan of a standing goods train
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and the guard of the train was killed; and

(b) if so, the causes of the accident?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) On 25-10-1958 at about 4:52 hours while No. 601 Up Goods train was standing at Bisra Station, train No. 603A Up Goods entered the same line and collided with the rear of 601 Up Goods train. As a result of this, the Brakevan of 601 Up Goods train and a vehicle next to it capsized. The Guard of 601 Up was thrown off the Brakevan and he died instantaneously.

(b) 603A Up Goods train was admitted on a blocked line.

Labour Camps in Delhi

1995. { Shrimati Sucheta
Kripalani;
Shri E. Madhusudan:

Will the Minister of Health be pleased to state:

(a) how many labour camps are there in Delhi and what is the population of each;

(b) whether any scheme has been drawn up to shift these camps to permanent sites; and

(c) if so, whether Government propose not to disturb these camps till they are shifted to the permanent sites?

The Minister of Health (Shri Karmarkar): (a) No survey has yet been carried out by any authority to find out the number of labour camps in the whole of Delhi. The New Delhi Municipal Committee had carried out a survey in 1956 of all the huts in their jurisdiction. A statement showing the name of the locality, the number of huts existing at that time and the number of huts existing at present is laid on the Table. [See Appendix IV, annexure No. 91].

(b) and (c). No scheme has been drawn up so far. However, a Committee has been appointed to go into